

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

211. IVN.P /69/2023 C.P. (IB)/22(MB)2023

IN THE MATTER OF

Kumar & Co Represented by its Proprietor Mr Patterm Ramesh Kumar ... Petitioner
Vs
BILT Graphic Paper Products Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 01.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Mano Ranjani (VC)

For the Applicant: Adv. Gaurav Mitra (VC)

ORDER

Adjourned to **30.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/